(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1828/17/20]

- (ii) A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Accounts of the Port Blair Municipal Council, Port Blair, for the year 2017-18, and the Audit Report thereon.
 - (b) Review by Government on the Annual Accounts of the above Municipal Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 1827/17/20]

REPORT OF THE SELECT COMMITTEE ON THE SURROGACY (REGULATION) BILL, 2019

SHRI BHUPENDER YADAV (Rajasthan): Sir, I present the Report (in English and Hindi) of the Select Committee on the Surrogacy (Regulation) Bill, 2019.

STATEMENT BY MINISTER

Status of implementation of recommendations contained in the Twenty-fifth Report of the Department-related Parliamentary Standing Committee on Urban Development

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS; THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION; AND THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI HARDEEP SINGH PURI): Sir, I lay a statement regarding status of implementation of recommendations contained in the Twenty-fifth Report of the Department- related Parliamentary Standing Committee on Urban Development (2018-19) on 'Solid Waste Management including Hazardous waste, Medical waste and E-waste' pertaining to the Ministry of Housing and Urban Affairs.
